							Annexure 7		
Name of Corporate Debtor:	AMEYA ECO-ZONE DEVELOPERS PRIVATE LIMITED								
Date of Commencement of CIRP:	07-Jun-24	07-Jun-24							
List of Creditors as on:	30-May-25	30-May-25							
List of other creditors (Other than Financial Creditors and Operational Creditors)									

(Amount in ₹)

CI	Name of creditor	Details of claim received		Details of claim admitted	Amount of	Amount of claim not	Amount of claim under	Ì
Sl. No.		Date of receipt	Amount claimed	Amount of claim admitted	contingent claim	admitted	verification	Remarks, if any
1	Trejhara Solutions Limited	27-06-2024	28,61,00,000.00	28,61,00,000.00	-			
2	Ameya Hospitality Services & Hotels Pvt. Ltd.	25-06-2024	22,27,258.00	-	-	22,27,258.00		
3	Ameya Housing Private Limited	25-06-2024	4,28,578.00	-	=	4,28,578.00		
4	Ameya Resorts & Estates Private Limited	25-06-2024	5,62,669.00	-	-	5,62,669.00		
5	Ameya Technopark Developers Private Limited	25-06-2024	5,60,22,257.00	-	=	5,60,22,257.00		
6	Shanta Mangesh Developers Private Limited	25-06-2024	8,26,74,201.00	-	=	8,26,74,201.00		
7	Mrs. Utkarsha Vijay Mallya	25-06-2024	23,66,117.00	-	=	23,66,117.00		
8	Mr. Siddharth Mallya & Proprietor of M/s. Ameya Developers	25-06-2024	2,13,13,292.00	-	=	2,13,13,292.00		
	Total		45,16,94,372.00	28,61,00,000.00	-	16,55,94,372.00		
Notes				_	•			

¹ The CD is the security provider as per the option agreement submitted by the claimant for SN 200/1, 200/2, 219/1.